

Statistical information relating to High Court and Subordinate courts of the Karnataka State with regard to Commercial Cases filed before the Commercial Courts, Commercial Division or Commercial Appellate Division as on 01.07.2019

S.No. (1)	Name of the Court (2)	No. of cases pending (as on 01.06.2019) (3)	No. of new cases Instituted (from 01.06.2019 to 30.06.2019) (4)	Total cases pending in the court (as on 30.06.2019) (5)	No. of cases disposed(from 01.06.2019 to 30.06.2019) (6)	Average No. of days taken to decide the case (7)
1	High Court of Karnataka	0	2	2	0	-
Subordinate Court of Karnataka State:						
2	LXXXII Addl. City Civil and Sesiions Judge, Bengaluru City.	838	64	860	42	3years 4 months 21 days
3	LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City.	82	14	93	3	6 months 7 days
4	IV Addl. District and Sessions Judge, Ballari.	251	104	335	20	2 YEARS 10 MONTHS 4 DAYS
	Total	1171	182	1288	65	2 years 2months 29days

7/2 9/7/2019
 Registrar (Review & Statistics)
 High Court of Karnataka
 Bengaluru, 560 001